

की अदायगी की उचित अवधियां किसी भी हालत में 3 वर्ष से कम नहीं होनी चाहिए।

- (4) यह निर्णय ले लिया गया है कि समन्वित ग्रामीण विकास कार्यक्रम का जिला ऋण योजनाओं, वार्षिक कार्य योजनाओं के साथ उचित ताल-मेल रखा जाएगा।
- (5) इसमें भाग लेने वाले बैंकों को स्पष्ट हिदायतें जारी की गई हैं कि सभी समन्वित ग्रामीण विकास कार्यक्रमों की स्कीमों के लिए वार्षिक ब्याज-दर 10 प्रतिशत से अधिक नहीं होगी।

Printing of Asiad Tickets

1026. SHRI ATAL BIHARI

VAJPAYEE :

SHRI AJOY BISWAS : Will the Minister of SPORTS be pleased to state :

(a) whether the Asiad Special Organising Committee had calculated that just over 2.4 million tickets were needed for Asiad but in fact 3.5 million tickets were got printed;

(b) the reasons why about Rs. 6.4 lakhs were spent on this extra printing; and

(c) what happened to them and what is their value in Rupees ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) and (b) The Special Organising Committee got 35.67 lakh tickets printed against ticketed capacity of 24.37 lakh, as excess printing of tickets was considered to be functional necessity on account of : (1) different venues were under construction/renova-

tion and possibility of further increases in seating capacity could not be ruled out, (ii) as tickets were to be put on sale throughout India, it would not have been practical to physically transfer tickets from one region to another to meet additional demand of tickets, (iii) tickets are required as samples for training of personnel manning gates, and (iv) to meet unforeseen circumstances arising on account of faulty printing, damaged tickets, loss of tickets in transit, etc

(c) The unsold tickets were destroyed after (i) SOC had reconciled tickets accounts rendered by S.B.I., which showed that nearly 80% of the total ticketed capacity had been sold and after (ii) 100% physical check of unsold tickets of important events and test check of unsold tickets of other events, which did not reveal any discrepancy. Value of unsold domestic tickets was Rs. 1.65 crores and value of unsold tickets meant for sale abroad was US 1.34 lakhs.

Launching of Scavenger Free Programme

1027. SHRI AMARSINH

RATHAWA : Will the Minister of WORKS AND HOUSING be please to state :

(a) whether Government have-launched a "scavenger free programme" in the country;

(b) if so, towns in each state which have been covered under the scheme; and

(c) the steps being taken to launch such programme throughout the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) Central assistance for liberation of scavengers has been released in favour of 50 towns/municipalities in 15 States as per the statement attached.

(c) In the context of the International Drinking Water Supply and Sanitation Decade Programme, low cost sanitation feasibility studies in collaboration with UNDP have been completed for 110 towns in 7 States under the UNDP global project in the 1st phase. Similarly, UNDP has completed feasibility studies for 101 towns in 11 States and 3 Union Territories during the 2nd phase. The 1st phase of the Feasibility Reports of Gujarat, Tamil Nadu for 15 and 13 towns respectively have been included in the respective IDA assisted

water supply and sanitation projects for implementation. The feasibility report of Kerala for 10 towns is yet to be finalised.

HUDCO has already sanctioned 11 schemes for conversion of dry latrines into sanitary latrines for 11 towns in two States. Loan assistance is also provided for low-cost sanitation projects under the Centrally sponsored Scheme for the integrated development of small and medium towns.

Statement

Statement Showing the Names of the States and Towns/Municipalities

S. No.	Name of the State	Name of the Selected Towns/ Municipalities
1.	BIHAR	1. Bihar Sharif 2. Purnea 3. Madhubani 4. Daltonganj 5. Chaibasa 6. Bhagalpur 7. Gaya 8. Chapra 9. Muzafarpur 10. Hazaribagh
2.	TRIPURA	11. Agartala
3.	RAJASTHAN	12. Bhilwara 13. Makrana 14. Bharatpur
4.	UTTAR PRADESH	15. Barabanki 16. Badaun
5.	ANDHRA PRADESH	17. Warrangal 18. Eluru
6.	MAHARASHTRA	19. Khamgaon 20. Udgir

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7. MADHYA PRADESH

8. ORISSA

9. KERALA

10. ASSAM

11. TAMIL NADU

12. HARYANA

13. WEST BENGAL

14. HIMACHAL PRADESH

15. KARNATAKA

21. Malkapur

22. Kamptee

23. Raipur

24. Shajapur

25. Bilaspur

26. Durg

27. Satna

28. Jabalpur

29. Bhubaneswar

30. Cuttack

31. Calicut

32. Cochin

33. Palghat

34. Nalbari

35. Mangaldoi

36. Karimganj

37. Hailakandi

38. Udumalpet

39. Hodal

40. Gharaunda

41. Sonamukhi

42. Murishidabad

43. Shantipur

44. Ghatal

45. Bolpur

46. Simla

47. Basavakalyan

48. Nanjangud

49. Kushalnagar

50. Tiptur